

Annexure-3

Name of the corporate debtor: SAV INDUSTRIES PRIVATE LIMITED; Date of commencement of CIRP: 25.10.2022; List of creditors as on: 29.03.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	State Bank of India	03.11.2022	2,54,69,20,895.00	2,54,69,20,895.00	Secured	Primary: NA Collateral Commercial Building 4th floor, having super built up area 6800sq. Ft., R.S.Dag. No. 1914, Mouza - Monoharpur, JL No 18, situated at Dankuni municipality, PS- Chanditola, Dist: Hooghly, Deed No. 281, of 2013, in the name of Seaport Construction Company Private Limited, having value of Rs 2.49 crores as per valuation report dated 22.11.2021. Since this is a property not in the name of CD. The creditor is to be considered as unsecured financial creditor.	0	NO	100	0	0	0	0	0	The creditor is to be considered as unsecured financial creditor. Verified by IRP
			2,54,69,20,895.00	2,54,69,20,895.00			-			-	-	-	-		